

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 08-06-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/124/CAA/IB/2018
NAME OF THE PETITIONER(S) : SOFTECH ECO WORLD PVT LTD
NAME OF THE RESPONDENT(S) : RMZ SOFTWARE PARKS PVT LTD
UNDER SECTION : 230

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. DAWAR JAGBAXH Counsel for the Applicant K.P.J

ORDER

Counsel representing petitioner/applicant present. At request, time is enlarged for hearing CP. Put up on 16.07.2018.

-sd/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)